

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CAA-428/ND/2017

IN THE MATTER OF:

NGK Trading Co. (P) Ltd .. PETITIONER

SECTION :  
Under Section 230-232

Order delivered on 12.12.2017

Coram :  
R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Rahul Jain, Co. Secy.  
Mr. Gurminder Dhami, Co. Secy.

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

Sd-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
12.12.2017